

**DIVISION BENCH**

**ITEM NO.119**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.111/2024 IN CP (IB) No.05/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 3<sup>rd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DR. RAJINDER MOHAN BEDI V/S M/S UP INFRAESTATE PVT LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Ashutosh Shukla, Adv.

: *For the Applicant in IA No.111/2024*

**ORDER**

**IA No.111/2024**

- 1.** Ld. Counsel, Sh. Ashutosh Shukla representing on behalf of the Applicant seeks and is granted one week time to file rejoinder to the reply filed by the Liquidator.
- 2.** Let the needful be done within the aforesaid stipulated period with advance copy to be supplied to the other side.
- 3.** The matter is adjourned for further hearing on 2<sup>nd</sup> August, 2024.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**3<sup>rd</sup> July, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*